

THE HIGH COURT OF ORISSA, CUTTACK

Cuttack dated the 4th September, 2024

The following Officers are transferred and posted as noted against their names.

Sl. No.	Name of the Officers	Place of Posting on transfer
1.	Shri Sushil Kumar Rout	P.O., Designated Court under OPID Act, Cuttack
2.	Shri Gyana Ranjan Pattanayak	A.D.J.-cum-Spl. Court under POCSO Act, Sundargarh
3.	Ms. Sasmita Parhi	A.D.J.-cum-Special Judge (Vig.), Sundargarh
4.	Shri Subhanjan Mohanty	A.D.J. (LR & LTV), Bhubaneswar
5.	Ms. Smruti Lekha Barik	A.D.J.-cum-Spl. Court under POCSO Act, Bhawanipatna
6.	Ms. Swagati Das	Judge, Family Court, Khurda
7.	Shri R.K. Nair V.G.	A.D.J., Kantabanji
8.	Shri Saikat Patra	1 st A.D.J., Puri
9.	Shri Chinmoy Misra	2 nd A.D.J., Puri
10.	Mr. Abdul Samim Akhtar	P.O., Special Court under SC & ST (PoA) Act, Balasore

By Order

sd/ -
Registrar (Admn.)
High Court of Orissa, Cuttack

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4-9-24
Special Officer (Admn.)
High Court of Orissa, Cuttack